

IN THE COURT OF THE DISTRICT & SESSIONS JUDGE AT KALABURAGI.

NOTIFICATION

Date : 9/11/2015

Sub : Additional Selection List of candidates for "**TYPIST-COPYIST**" posts – reg.

- Ref:** 1) District & Sessions Court, Kalaburagi Notification No.DCK/ DMN//10/2015
Dated:27.07.2015.
2) Karnataka Sub-ordinate Courts (Ministerial & other posts) (Recruitment)
(Amendment) Rules, 2007.
3) District & Sessions Court, Kalaburagi Notification dated:09/11/2015
notifying main list.

In pursuance of this office Notification referred above at Sl.No.1 and in continuation of main list cited at reference No.3 above, the following candidates are selected in **Additional List** to consider them for appointment to the Typist-Copyist Posts, **only** if the candidates selected in Main List does not report to duty or if their selection is cancelled for any reasons, within a period of one year.

"TYPIST-COPYIST" (ADDITIONAL LIST)

LOCAL CADRE (HYDERABAD - KARANATAKA (371-J) REGION)

SL. No	Appln. No.	Name and address of the candidate selected.	Date of birth	Reservation	% Of Marks
1	DCK1506TCP000107	KRISHNAMURTHY s/o LATE ANJANAYYA H.No.8-1-127 Amedkar Nagar, Taluka- RAICHUR District -RAICHUR 584103	14/02/1983	SC (O)	72.09
2	DCK1506TCP000440	RAMAKRISHNA K s/o VIRUPAKSHAPPA K, Ward No.2, Sanganakallu Village and Post, Taluka-BELLARY District -BELLARY-583103	1/6/1993	IIA (O)	69.34
3	DCK1506TCP000143	MAHESHKUMAR s/o SHIVASHARANAPPA H.No.10-597/13, Saptagiri nivas, Konded Galli, Brahmpur, Taluka-KALABURAGI District -KALABURAGI-585103	1/8/1988	CAT-I	68.81
4	DCK1506TCP000038	ANILKUMAR s/o GURULINGAPPA H.No.7-42, Basawasher Chowk, Nadagati, Taluka-KALBURAGI District -KALBURAGI - 585308	18/09/1995	GM (R)	67.97
5	DCK1506TCP000102	GURURAJ s/o NAGAPPA H.No.2-908/28/2/83, Basava Kirana, Kuvempu Nagar, Taluka-GULBARGA District - GULBARGA - 585102	22/01/1982	GM (O)	67.10
6	DCK1506TCP000113	RIYAZ HUSAIN s/o MOHMED HUSAIN 5-5-161 6th Block, 27 ward, HRS Co;lony, Taluka-GANGAVATHI District -KOPPAL - 583227	1/6/1984	IIB	64.90


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7	DCK1506TCP000232	SUNITA d/o VISHWANATHAREDDY HALLALLI Balaganur, Taluka-SINDHANUR District - RAICHUR - 584138	31/07/1993	GM (W)	63.88
8	DCK1506TCP000035	ANAND SUBEDAR s/o LAXMANRAO SUBEDAR Ho.No EWS 99 First phase, Adarash Nagar, Taluka -KALABURAGI District -KALABURAGI - 585105	4/6/1991	ST	63.27
9	DCK1506TCP000468	KAVITA d/o BASANNA H.No.11-2454/H, Heerapur, Taluka-KALABURAGI District -KALABURAGI- 585103	1/8/1981	SC (W)	62.83
10	DCK1506TCP000206	KIRAN KUMAR s/o KARABASAPPA H.No.2-172, Near Ekhana Masjid, Behind New Santosh hotel, Jagat, Taluka-KALABURGI District -KALABURGI - 585105	1/11/1991	IIIA (O)	61.21
11	DCK1506TCP000396	VEERANNA s/o HUSAINAYYA ILIGER, War no5, Indiranagar, Pallanana thota, Taluka- KUSHTAGI District -KOPPAL-583277	20/07/1979	GM (PH)	60.55

"TYPIST-COPYIST" POSTS (ADDITIONAL LIST)

RESIDUAL PARENT CADRE (NON-LOCAL)

SL. No	Appln. No.	Name and address of the candidate selected.	Date of birth	Reservation	% Of Marks
1	DCK1506TCP000322	SHREDEVI d/o SHANKAR HANGARAGI H.No.01, Block No.C1, High Court Staff Qtrs, Sharanasirasagi, Afzalpur Road, Taluka- GULBARGA District -GULBARGA - 585103	5/8/1984	GM (W)	70.05
2	DCK1506TCP000195	KANAKAVATHI T K w/o MAHESH RAJ URS T K, Maruthi Nagar, Thegur Gate, Taluka- CHIKMAGALUR District -CHIKMAGALUR - 577101	2/7/1991	IIA (W)	69.09

However, the candidate whose name is included in the above Additional List has no right to appointment merely on the basis of inclusion of their names in the Additional List.

Kalaburagi
9/11/2015


 (B.V. Patil)
 Prl. District & Sessions Judge,
 Kalaburagi,
 Prl. Dist. & Sessions Judge
 Kalaburagi